GOVERNMENT OF MANIPUR
OFFICE OF THE DEPUTY COMMISSIONER: KAKCHING DISTRICT

APPOINTMENT OF ADMINISTRATIVE COMMITTEE OF ZILLA PARISHAD

Kakching, the 19th November, 2026

No. 20/1/2023-DC-KCG/Vol-II: In partial modification of this Office Notification of even number dated 29th September, 2026 and in pursuant to letter No.SEC-12/1/2026-RDandPR-RD&PR dated 16th November, 2026 regarding issue of notifications under Section 109 read with Section 92 of the Manipur Panchayati Raj Act, 1994, consisting of members as stipulated in Section 49 of the Act for constitution of **Administrative Committee for Zilla Parishad**, it is hereby notified that the term of the said Administrative Committee of Kakching Zilla Parishad will be for a period of (6) six months w.e.f. 29th September,2026 or till the notification of the 6th General Panchayat Election, whichever is earlier.

2. The term of the above Administrative Committee for Zilla Panchayat will be until: (i) until such direction which may be issued by the Division Bench of Hon'ble High Court of Manipur in the pending MC (Rev. Pet.) No. 19 of 2026 Ref.: Review Petition No.33 of 2025 etc; or (ii) till the period of (6) months w.e.f. 29th September,2026; or (iii) till the notification of the 6th General Panchayat Election, whichever is earlier.

3. The above shall be subject to the outcome of the following Misc. Applications pending before the Division Bench of Hon'ble High Court of Manipur in : - (i) MC (Rev. Pet.) No. 19 of 2026 Ref.: Review Petition No. 33 of 2025, (ii) MC (Rev. Pet.) No. 20 of 2026 Ref.: Review Petition No. 34 of 2025, (iii) MC (Rev. Pet.) No. 21 of 2026 Ref: Review Petition No. 35 of 2026, and (iv) MC (Rev. Pet.) No. 22 of 2026.

R. Angeline Renita
19/Nov/26.

(ANGELINE RENITA R, IAS)
Deputy Commissioner, Kakching District.

Copy to: -

1. Secretary to Hon'ble Chief Minister, Manipur.
2. PS to Hon'ble Minister (RD&PR), Manipur.
3. Staff Officer to Chief Secretary, Government of Manipur.
4. PS to Principal Secretary (Law), Government of Manipur.
5. PS to Commissioner (RD&PR), Government of Manipur.
6. Director (Printing & Stationery), Manipur with a request to kindly publish this Notice in the Manipur Gazette Extraordinary.
7. Director (RD&PR), Manipur.
8. Secretary, State Election Commission, Manipur.
9. CEO (Zilla Parishad), Kakching District.
10. BDOs of Kakching District.
11. DIO (NIC) – to upload in the district portal.
12. Relevant file.

ANNEXURE to F. NO.20/1/2023-DC-KCG/Vol-II

ZILLA PARISHAD ADMINISTRATIVE COMMITTEE			
SL.NO	**ZILLA PARISHAD CONSTITUENCY**	**NAME**	**DESIGNATION**
1	1-PALLEL	MD. AZAD SAHA	MEMBER
2	2-WABAGAI	SALAM DHANABIR LUWANG	MEMBER
3	3-HIYANGLAM	ELANGBAM RANJANA DEVI	MEMBER
4	4-SEKMAIJIN	PHURITSHABAM JITEN SINGH	CHAIRPERSON
5	5-WAIKHONG	CHONGTHAM INDRAJIT SINGH	MEMBER
6	6-WANGOO	MOIRANGTHEM ROMEN MEITEI	MEMBER

R. Angeline Renity